

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.12280 of 2018

(Arising out of OIO-MUN-CUSTM-000-COM-26-17-18 dated 30/03/2018 passed by Commissioner of CUSTOMS-MUNDRA)

Jatin Kumar Nathalal Rathod

.....Appellant

1823-1, Mansuri Chawl No. 1 To 3, Mariyambibi Char Rasta,
Rajpur, Gomtipur, Ahmedabad City,
AHMEDABAD, GUJARAT

VERSUS

C.C.-Mundra

.....Respondent

Office of the Principal Commissionerate of Customs, Port User Buld.
Custom House Mundra, Mundra
Kutch, Gujarat-370421

APPEARANCE:

Sh. S.J Vyas & Shri. R Subramanya (Advocates.) for the Appellant
Sh. Sanjiv Kiner, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING: 11.03.2021

DATE OF DECISION: 17.06.2021

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11811 of 2018.

**(RAJU)
MEMBER (TECHNICAL)**